

No.A-36011/1/2016-Ad.I
भारत सरकार/Government of India
कार्पोरेट कार्य मंत्रालय/Ministry of Corporate Affairs

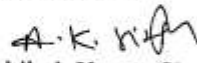
'A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 14 December, 2016

ORDER

With immediate effect and until further orders, Ms. Monika Gupta, Deputy Director is designated as 'Head of Office' for the IEPF Authority under Rule 14 of the Delegation of Financial Power Rules (DFPR), 1978. Further, financial powers to the following extent is also delegated to 'Head of Office' of IEPF Authority for incurring contingent expenditure in accordance with Annexure to Schedule V of DFPR-1978 as revised and amended from time to time :

Contingent Expenditure (Schedule V)	Recurring	₹. 5000 per month in each case.
	Non-recurring	₹. 10,000 in each case.

2. The delegation of Financial Powers is subject to fiscal orders, procedures, availability of funds and general instructions issued by the Ministry of Finance from time to time.
3. This issues with the concurrence of JS&FA vide Dy. No.914 dated 09.12.2016.


(Akhilesh Kumar Singh)

Under Secretary to the Govt. of India

To :

1. PAO, Ministry of Corporate Affairs.
2. CEO, IEPF Authority, MCA.
3. Cash Section, MCA.
4. Ms. Monika Gupta, Deputy Director, MCA.
5. All other Officers and Sections in Ministry of Corporate Affairs.
6. e-Governance Cell with the request to upload the order in the Website under Employees Corner/Delegation of financial powers.
7. Guard File.